

[*English*]**Rail Link With Malajkhand**

*317. SHRI SHIVENDRA BAHADUR SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to survey for a railway line connecting Malajkhand in Balaghat district with the district of Raj-Nandgaon;

(b) if so, when the work will start; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) No, Sir,

(b) Does not arise.

(c) In view of severe constraint of resources and heavy commitments in hand, it is not possible to consider this proposal for the present.

[*Translation*]**Primary and Secondary Level Schools In Adivasi Areas in Sixth Plan**

*318. SHRI DILEEP SINGH BHURIA: Will the Minister of EDUCATION be pleased to lay a statement showing:

(a) the expansion targets of primary and secondary level schools in adivasi areas under the Sixth Five Year Plan;

(b) whether the targets have been achieved by all the States and Union Territories; and

(c) if not, the States where the progress has not been achieved according to targets?

THE MINISTER OF EDUCATION (SHRI K.C. PANT): (a) to (c). The Sixth Plan document does not mention any specific expansion targets for primary

and secondary schools in adivasi areas. In the context of universalization of elementary education, however, total targets for enrolment in the group 6-14 have been quantified for each State. Special emphasis has been laid under the Plan on enrolment of children from socially-dis-advantaged groups like Scheduled Castes, Scheduled Tribes and girls, even though separate enrolment targets for these categories have not been prescribed.

[*English*]**Setting up of a Permanent Women's Commission at National Level**

*319. SHRIMATI GEETA MUKHERJEE: Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state:

(a) whether in view of the fact that 1985 is the concluding year of the Women's Decade, Government have any plan to make a concrete assessment of the economic, social and political condition of the women of our country obtaining in the beginning and the end of the decade;

(b) if so, the steps contemplated this regard; and

(c) whether Government are considering to set up a permanent Women's Commission at the National level to carry forward the work of women's welfare?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI M. CHANDRASEKHAR): (a) Yes, Sir,

(b) A comprehensive report making an assessment of:

(i) demographic perspective;

(ii) Women and law;

(iii) Women's employment;

(iv) Women's health status;

(v) Women's education;